

HIGH COURT OF SIKKIM

GANGTOK

No.: 66/ESTT./HCS

Date:- 01.12.2025

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to upgrade the post of **Multi-Tasking Staff(Group 'D')(Level 5)** presently being held by Ms. Adha Khan, to that of **Supervisor(Vehicles & Machineries)(Group 'C')(Level 8)**, with immediate effect.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No. 11639-49

Dated :- 01.12.2025

Copy to:-

1. Addl. Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok
2. Additional Registrar-cum-Private Secretary to the Hon'ble Judge, High Court of Sikkim, Gangtok
3. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok
4. Central Project Coordinator, High Court of Sikkim
5. Registrar, High Court of Sikkim
6. Registrar(Judicial Service), High Court of Sikkim
7. Director, Treasury, Pay and Accounts Office, Government of Sikkim, Gangtok
8. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
9. All Section In-charge, High Court of Sikkim, Gangtok
10. File and
11. Guard file


Joint Registrar